

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

(MP) CP(IB) 86 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 16.04.2021**

Name of the Company: Plaza Maintenance & Services Ltd  
V/s  
Travancore Foods India Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code.

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

- 1.
- 2.

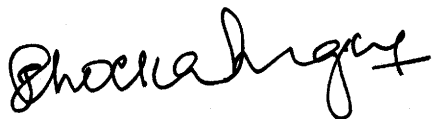
**ORDER  
(through video conferencing)**

Mr. K K Muralitharan, Advocate appeared on behalf of Petitioner. Mr. Sushil R Golchha, Advocate appeared on behalf of Respondent.

The Learned Lawyer appearing on behalf of the Respondent submitted that he is not keeping well, hence, requesting for time.

The prayer is allowed.

List the matter on 11.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 16th day of April, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**